

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**CM-12616-CII-2021 in/and FAO-891-2021**

M/s Girnarsoft Automobiles Pvt. Ltd. Appellants

V/s

M/s Aggarwal Car Transport Pvt. Ltd. and Ors. Respondents

Respondents

1. M/s Agarwal Car Transport Pvt. Ltd.
2. Mr. Surender Keshoram Goad, Director Agarwal Car Transport Pvt. Ltd. (M-9022709709)
3. Mamta Matruprasad Singh, Director Agarwal Car Transport Pvt. Ltd.

All R/o Plot No. 63, 2nd Floor, Sector-19C, Navi Mumbai, Thane 400705, Maharashtra.

All Also at:


1. Godown No.1, Ritika Hotel, Mumbra-Panvel Highway, Kothari Gaon, Taleja, Navi Mumbai 410208.
2. Plot No.1, MIDCTTC Area, Near Bus Depot, Maharashtra, Navi Mumbai 400701.

Email IDs :

1. Surendergoad@gmail.com
2. agarwalfreights@gmail.com
3. info@agarwalcartransport.co.in

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **12.01.2022(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
07th December 2021.


Superintendent (Judl.),
For Registrar (Judicial)

